

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 308 OF 2016**

**Dated: 02<sup>nd</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Jhajjar Power Ltd.**

**...Appellant(s)**

**Vs.**

**Tata Power Delhi Distribution Ltd. & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Ramanuj Kumar  
Mr. Manpreet Lamba

Counsel for the Respondent(s) : Mr. Vaibhav Choudhary  
Mr. Alok Shankar for R.1

Mr. S. Venkatesh  
Mr. Varun Singh  
Mr. Shashank Khurana  
Mr. Pratyush Singh  
Mr. Natabrata Bhattacharya for R.2

Mr. Divyanshu Rai for  
Mr. Nikhil Nayyar for CERC

**ORDER**

List the matter on **12.04.2017**. In the meantime, pleadings be completed.

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**